

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 65 of 1999
(O.A. 622 of 1997)

Date of order : 8.6.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

HABIBUR RAHMAN

VS.

S. R. THAKUR & ORS.
(EASTERN RLY.)

For the applicant : None

For the respondents : Mr. P.K. Arora, counsel

O R D E R

When the matter is taken up for orders, 1d. counsel Mr. P.K. Arora appearing on behalf of the alleged contemners, submits that they have complied with the order passed by this Tribunal in O.A. No. 622 of 1997 and therefore, the contempt application should be disposed of. None appears on behalf of the applicant. However, we dispose of this contempt application on the basis of the submission made by the 1d. counsel, Mr. Arora on behalf of the alleged contemners. Liberty is given to the applicant to approach this Tribunal afresh, if he is aggrieved by the decision of the authorities.

G.S. Maingi
MEMBER(A)

V
MEMBER(J)

16/2000